HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

WRIT PETITION (SR) No.45239 of 2026

PROCEEDING SHEET

Sl. No.	DATE	ORDER	OFFICE NOTE
01.	24.10.2026	**PKC, J:** Heard Sri Prabhu Chintala, learned counsel representing learned counsel for the petitioner, learned Government Pleader for Home and Sri N. Ashwani Kumar, learned counsel for the respondent No.2/APSEC. Learned Government Pleader for Home takes notice for the respondent Nos.1, 5, 6 & 7. Sri N. Ashwani Kumar, learned counsel takes notice for the respondent Nos.2 to 4. Learned counsel for the petitioner submits that the petitioner nomination was not received for the office of Member, Gadikota Mandal Parishad Territorial Constituency (MPTC), Veeraballi Mandal Parishad, and hence she filed this writ petition to extend the time to file her nomination, in view of the guidelines laid down by the Hon'ble Supreme Court in SLP(C).No.37476 of 2026. Learned Government Pleader for Home	(Contd..,)

		submits that as per his information, the petitioner has filed her nomination on 22.10.2026 at MPDO Center, Veeraballi Mandal Parishad, YSR Kadapa District. Learned counsel for the petitioner submits that he has no such information. In view of the above, at request of learned counsel for the respondents to furnish the details, post on 25.10.2026. **PKC, J** MSI	